

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 1351 of 1997

Date of order: 14.7.2006

**Present :** Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Dr. A.R. Basu, Administrative Member

SUBAL BAYEN

- VS -

UNION OF INDIA & ORS. (S.E.Rly)

For the Applicant : None

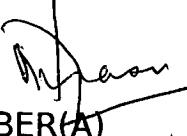
For the Respondents : Mr. S. Chowdhury, Counsel

**ORDER**

**Per Mr. B.V.Rao, JM:**

Since it is a matter of 1997 and it seems that the applicant has already died. No substitution application has been filed by the Ld. Counsel for the applicant.

2. The matter is, therefore, dismissed for default. No costs.

  
MEMBER(A)

  
MEMBER(J)